

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)/114 (ND)/2017

IN THE MATTER OF:

M/S. Landmark Infonet (P) Limited

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 18.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. NPS Chawla, Advocate


Mr. Abhijeet Das, Advocate

For the Respondents :-

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.9.2017